

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P (Cr.) No. 20 of 2020

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

05/24.06.2020

Counsel for the State submits that charge-sheet has already been submitted in this case and as such this application has rendered infructuous.

At this stage, Mr. S.K. Vishwakarma, counsel appears on behalf of the petitioner prays for some time to take instruction from his client about the submission made by the counsel for the State.

Time as prayed for is granted.

Let this case be adjourned and be listed in usual course under the heading 'For Admission'.

(ANANDA SEN , J)